

**THE NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, CHANDIGARH BENCH, CHANDIGARH**

**Item 8**

**IA No. 1442/2023  
And  
CP (IB) No. 57/Chd/Chd/2021**

**Under Section 9, IBC 2016**

**In the matter of:-**

Dal Singh

...Petitioner/ Operational Creditor

Vs.

Rana Polycot Limited

...Respondent/ Corporate Debtor

Due to power failure, the matter could not be taken up today, hence  
adjourned to 26.10.2023.

-sd-  
Court Officer

September 04, 2023  
SM